

**DIVISION BENCH**

**O-118**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/973(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	PANIHATI STEELS PVT. LTD. Vs. DEV R. NIL DESIGN PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. Rishab Banerjee, Advocate - For the Operational Cfreditor  
Mr. Ashis Kumar Mukherjee, Advocate

Mr. Triptimoy Talukder, Advocate - For the Corporate Debtor

ORDER

The Ld. Counsel for the Parties present.

Due to paucity of time, the matter could not be taken up for hearing today.

List this matter for hearing on 10<sup>th</sup> August, 2021.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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